

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1662 OF 2019 IN
DFR NO. 2279 OF 2019**

Dated : 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

E.I.D. – Parry (India) Limited	Versus	...Appellant(s)
Tamil Nadu Electricity Regulatory Commission & Anr.		...Respondent (s)

Counsel for the Appellant(s) : Mr. Swapna Seshadri

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

**IA NO. 1662 OF 2019
(Application for urgent listing)**

For the reason stated in the application, list the matter on **14.09.2019**, subject to curing the defects, if any. Application is disposed of.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**